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**BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT DELHI**

Original application No. 623/2025

Tribunal on its own motion SUO MOTO matter  
in respect of News item titled “Govt’s efforts to  
tap KSPCB funds set to hit Legal hurdle”  
appearing in The Deccan Herald dated 23.11.2025.

**AFFIDAVIT-IN-REPLY ON BEHALF OF RESPONDENT**

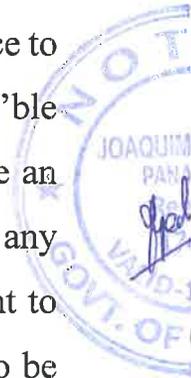
**NO. 8**

**MAY IT PLEASE YOUR HONOUR**

I, Shri. Sanjeev Joglekar, major of age, Indian National, holding charge as Member Secretary of Goa State Pollution Control Board, having office at Goa State Pollution Control Board, Near Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao - Bardez, Goa – 403511, the Respondent No. 8 herein, do hereby on solemn affirmation state and submit as under:

1. I say that I am presently working in the capacity of the Member Secretary of the Goa State Pollution Control Board, Respondent No. 8 herein and I have been authorized to file the present Affidavit-in-Reply on behalf of Respondent Board.

2. I say that this Hon'ble Tribunal has registered a suo-moto application on the basis of the News item titled "Govt's efforts to tap KSPCB funds set to hit Legal hurdle" appearing in The Deccan Herald dated 23.11.2025, pursuant to which an Order dated 03/12/2025 was passed calling upon the Respondent No. 8 herein along with other Respondents to file their reply/response.
  
3. I say that the present Affidavit is filed in compliance to the Order dated 03/12/2025 passed by this Hon'ble Tribunal, wherein the Tribunal has directed to file an affidavit-in-reply, providing information about any attempts made by the respective State Government to divert funds for development works which have to be taken up by other statutory bodies.
  
4. In view of the Order dated 03/12/2025, I say that following payments are made by Respondent No. 8, from Fines and Penalty Account:
  - a. Payment of Rs. 10,00,000/- (Rupees Ten Lakhs only) is paid to Goa Biodiversity Board towards promotion of use of cloth bags by distributing eco-friendly bags.
  
  - b. Payment of Rs. 2,00,00,000/- (Rupees Two Crores only) is paid to Goa Waste Management



Corporation for transport and disposal of hazardous waste at Cuncolim Industrial Estate.

c. Payment of Rs. 31,374/- (Rupees Thirty One Thousand Three Hundred Seventy Four only) is paid towards travelling bills of Mr. R. G. Murtugudde and Mr. Tushar Apurv who attended Mission Sarovar Punha Nirman: Reimaging Goa's Lakes, held on 19/09/2025.

d. Payment of Rs. 1,76,027/- (Rupees One Lakh Seventy Six Thousand Twenty Seven only) is paid to Purushottam Bhagwan & Associates towards expenses of 7 delegates to attend workshop on Reimaging Goa's Lakes to formulate an integrated strategy for restoration and resilience of 39 lakes in Goa on 19/09/2025.

e. Payment of Rs. 30,960/- (Rupees Thirty Thousand Nine Hundred and Sixty only) is paid to Krishna Canteen towards providing refreshment for competitions in the Board Office w.r.t. Mission Sarovar Punha: Reimaging Goa's Lakes Programme.

5. I say that the aforesaid expenditures have been incurred by the Board in facilitating and carrying out its extended functions toward the maintenance and



9.05.2025  
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protection of the environment and in furtherance of the objectives, spirit, and mandate of the Environment Protection Act.

6. I say that no other funds are being diverted to carry out any development work which have to be taken up by any other statutory bodies.

7. I say that contents of paras 1 to 6 are true and correct to my knowledge based on records from office.

Solemnly affirmed at Saligao-Goa

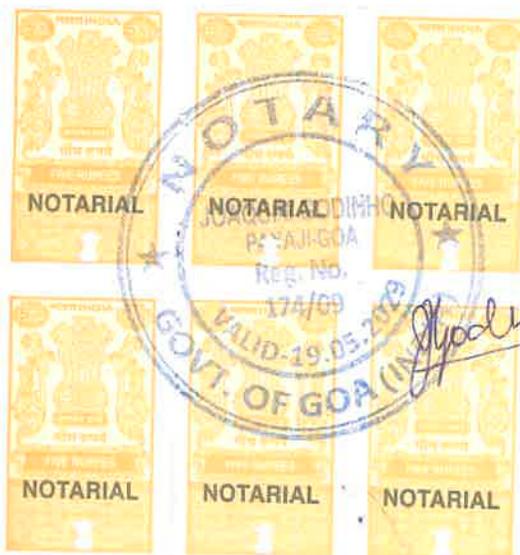
On 19/02/2026.



Deponent

Member Secretary  
Goa State Pollution Control Board

Identified by:



SOLEMNLY AFFIRMED AND VERIFIED BEFORE ME

Sanjeev Jagdekar

WHO IS IDENTIFIED BEFORE ME

BY ADV. [Signature]

WHOM I KNOW Personally

SERIAL NO. 55 DATED: 19/02/2026

VALID UPTO 19.05.2029

JOAQUIM GODINHO NOTARY PANAJI-GOIA

Godinho  
19/02/2026

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